LIST NO. 5

EIGHTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SECOND SESSION, 2022

The following Cut Motions to Demand No. 13 – Transport, Demand No. 19 – Industries, Trade & Commerce, Demand No. 31- Panchayats, Demand No. 74- Water Resources and Demand No. 71- Co-operation have been received from the Members as shown below against the respective Demands, which are fixed for discussion on **the 19**th **July, 2022.**

ITEM	MOTION	SUBJECT	MOVERS
Demand No. 13 – Transport	Reduced by Rs. 100/-	 a) Failure to provide proper Infrastructure for vehicle Owners/operators/Pedestrian. b) Failure to resolve the issues of Taxi operators in Goa. c) Failure to provide proper Motorable roads in the State. 	Shri. Michael Lobo, Leader of Opposition.
		a) Failure to provide benches and shade at many bus stops.b) Failure to do proper due diligence before issuing fitness certificate for commercial vehicles.	Shri. Venzy Viegas, MLA.
		 a) Failure to provide Government transport buses exclusively for Women on all major routes. b) Failure to protect traditional Taxi Business. c) Failure to improve connectivity to rural villages. d) Failure to introduce E stations and E Auto Riksha. e) Failure to implement Road safety standards. f) Failure to appoint full time Company Secretary in Kadamba Transport Corporation. 	Shri. Viresh Borkar, MLA.
	Reduced by the amount specified.	 a) That the Demand under the head Implementation of Intelligent Transport Management System be reduced by Rs. 100 (Discuss the utilisation of funds). b) That the Demand under the head Setting up of Command and Control Centre for Vehicle Tracking Platform be reduced by Rs. 100 (To discuss implementation). c) That the Demand under the 	Shri. Vijai Sardesai, MLA.

	head Establishment of Driver training /Testing facilities be reduced by 100 (To discuss implementation). d) That the Demand under the head Construction of Ultra Modern Bus Stand at Margao be reduced by Rs. 10000 (Economy - Dilapidated Bus Terminus). e) That the Demand under the head Construction of KTCL Bus Stand be reduced by Rs. 100 (To discuss details of Construction). f) That the Demand under the head Investment in Public Sector and Other Undertakings be reduced by Rs. 100 (To discuss details of Investment). g) That the Demand under the head Subsidy to Kadamba Transport Corporation Ltd. be reduced by Rs. 100 (To purpose details of subsidy).	
Reduced by Re. 1/-	 a) Failure to provide convenient Public Transport and put proper System in place b) Failure to make optimum use of Kadamba Transport Bus Stand at Cuncolim c) Failure to resolve pending issues of Public Transport Operators in Goa. 	
	Failure in providing transport facilities in Velim Constituency.	Shri. Cruz Silva, MLA.

Demand No. 19 – Industries, Trade & Commerce	Reduced by Rs. 100/-	 a) Failure of the Government to setup new Industries in Goa. b) Failure to identify New Industrial Zones. c) Failure to support the Industrial Sector during Covid Pandemic. a) Failure to provide Industrial plots to young Goan startups. b) Failure to implement time bound delivery of services by the department. Shri. Michael Lobo, Leader of Opposition. Shri. Venzy Viegas, MLA.
	Reduced by the amount specified.	a) That the Demand under the head Village and Small Industries be reduced by Rs. 10000 (Economy - ineffective policies). b) That the Demand under the head Training be reduced by Rs. 100 (To discuss outcomes/effectiveness). c) That the Demand under the head Udyami Mitra Scheme (A) be reduced by Rs. 100 (To discuss outcomes / effectiveness). d) That the Demand under the head Prime Minister's Employment Generation Programme Scheme (A) be reduced by Rs. 100 (To discuss outcomes/effectiveness). e) That the Demand under the head Modified Namak Mazdoor Awas Yojana (MNMAY) Scheme (A) be reduced by Rs. 100 (To discuss outcomes/effectiveness). f) That the Demand under the head Setting up of Gas Based Power Plant in the State (A) be reduced by Rs. 10000 (To discuss status). g) That the Demand under the head Zero Defect Zero Effect be reduced by Rs. 100 (To discuss outcomes/effectiveness). h) That the Demand under the head Reimbursement of taxes to Village Panchayats / Municipalities be reduced by Rs. 10000 (Economy - loss to villages due to delay

- payments).
- i) That the Demand under the head Subsidy Scheme for Industrial/Investment Policy be reduced by Rs. 10000 (Economy - ineffectiveness of policy).
- j) That the Demand under the head Small Scale Industries be reduced by Rs 10000 (Economy - Neglect of SSIs).
- k) That the Demand under the head Contribution to Handicrafts Rural and Small Scale Industries by GHRSSIDC be reduced by Rs. 10000(Economy Neglect of Handicrafts Rural and GHRSSIDC).
- That the Demand under the head Khadi and Village Industries be reduced by Rs. 10000(Economy - Neglect of Khadi and Village Industries).
- m) That the Demand under the head Special Component Plan for Scheduled Castes be reduced by Rs 10000(Economy Neglect of small industries by SC).
- n) That the Demand under the head Tribal Area Sub-Plan be reduced by Rs 10000(Economy Neglect of small industries development in tribal areas).
- o) That the Demand under the head District Industries Centre be reduced by 100 (To discuss the status of DICs).
- p) That the Demand under the head Deen Dayal Swayamrojgar Yojana / Goa Youth Rojgar Yojana be reduced by 100 (To discuss the status/effectiveness of scheme).
- q) That the Demand under the head Setting up of Bio-Incubator be reduced by 100 (To discuss the status of Bio-Incubator).
- r) That the Demand under the head Cluster Development Programme be reduced by Rs 10000 (Economy -Failure to implement).
- s) That the Demand under the head Organising of Seminars/Workshop Training

- Programmes etc. be reduced by 100 (To discuss the outcome/effectiveness).
- t) That the Demand under the head Trade fair exhibition for Micro, Small and Medium Enterprises be reduced by 100 (To discuss the outcome/effectiveness).
- u) That the Demand under the head Entrepreneurship Development Programme be reduced by Rs. 10000 (Economy Failure to create entrepreneurs).
- v) That the Demand under the head Employment subsidies for Cashew be reduced by Rs. 10000 (Economy -Failure to implement).
- w) That the Demand under the head Gold and Jewelry Promotion Board be reduced by Rs. 10000 (Economy -Failure to promote).
- x) That the Demand under the head Traditional Bakers and Salt Producers be reduced by Rs. 10000 (Economy -Failure to promote).
- y) That the Demand under the head Goa Investment Promotion and Facilitation Board be reduced by Rs. 10000 (Economy -Failure to create jobs and implement ease of doing business).
- z) That the Demand under the head Setting up of Sfurti Cluster be reduced by Rs. 10000 (Economy -Failure to implement across Goa).
- aa) That the Demand under the head Food Processing Industries (A). be reduced by Rs. 10000 (Economy -Failure to promote).
- bb) That the Demand under the head PM-Formalization of Micro Food Processing Enterprises PM -FME be reduced by Rs. 10000 (Economy -Failure to promote).
- cc) That the Demand under the head Land Acquisition for Industrial Estate Phase-II be reduced by Rs 10000 (Economy -Failure to utilise existing plots).

	dd) That the Demand under the head Industrial Development Corporation Infrastructure be reduced by Rs 10000 (Economy -Failure to manage and maintain IDCs). ee) That the Demand under the head Loans for Sick Industrial Units Revival & Rehabilitation Scheme be reduced by Rs. 10000(Economy -Failure to implement).	
Reduced by Re. 1/-	 a) Failure to provide employment generating Industries in Goa. b) Failure to provide Pollution Free Industries in Goa. c) Failure to save SEZ Lands for posterity. d) Failure to control illegal transfers of Plots in Industrial Estates. e) Failure to provide assistance to MSME post Covid Pandemic. f) Failure to stop illegalities in Cuncolim Industrial Estate. 	Shri. Yuri Alemao, MLA.
	a) Failure in providing non polluting industries in Margao Industrial Estate as it is in close proximity with residential area.b) Failure in providing job creating industries for Goans in Margao industrial area.	Shri. Cruz Silva, MLA
	 a) Failure to provide scheme for 1st Generation Entrepreneurs. b) Failure to provide employment generation programs. c) Failure to provide various programs for Handicrafts and MSME. d) Failure to protect right of Goans in getting employment in IDC. e) Failure to provide Industrial plots for Goans. 	Shri. Viresh Borkar, MLA.

Demand No. 31 -	Reduced by	a) Failure to provide funds to the Shri. Michael Lobo,
Panchayats	Rs. 100/-	Panchayats. Leader of Opposition.
, , , , , , , , , , , , , , , , , , , ,	,	b) Failure to prepare village
		Development Plans.
		c) Failure to create basis
		Infrastructure in various
		villages.
		d) Failure to have Garbage
		Management Plan in every
		village.
	Reduced by	a) That the Demand under the Shri. Vijai Sardesai,
	the amount	head Project /Block MLA.
	specified.	Headquarters (North Goa) be
		reduced by 100 (discuss BDO
		and Secretary shortage).
		b) That the Demand under the
		head Project/ Block
		Headquarters (South Goa) be reduced by 100 (discuss BDO
		and Secretary shortage).
		c) That the Demand under the
		head Panchayati Raj be
		reduced by Rs. 10000
		(Economy -Failure to
		devolution of powers of planning to Zilla Panchayats
		and Village Panchayats).
		d) That the Demand under the
		head Disaster Management
		Scheme be reduced by Rs.
		10000 (Economy -Failure to
		implement scheme and take
		preventive measures to protect
		villages from disaster). e) That the Demand under the
		head Grants to local Bodies
		under Fifteenth Finance
		Commission be reduced by Rs.
		10000(Economy -Failure
		to prepare estimates on time).
		f) That the Demand under the head State Finance
		Commission Division be
		reduced by Rs. 10000(
		Economy -Failure to
		implement State Finance
		Commission).
		g) That the Demand under the
		head Capital Outlay on other Rural Development
		Programmes be reduced by Rs
		10000 (Economy -Failure to
		utilise funds effectively).
		Tallone to make the first terms of the first terms
	Reduced by	a) Failure to provide a fulltime Shri. Venzy Viegas, Talathi and Secretary for every MLA.
	Re. 1/-	Talathi and Secretary for every MLA. Panchayat.
		b) Failure in ensuring to conduct
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		Gram Sabhas on regular basis in Panchayats.	
		 a) Failure to empower Panchayats in Goa. b) Failure to empower Zilla Panchayats. c) Failure to control expenditure on fighting Court Cases d) Failure to finalize Ward Reservations for Panchayat Elections in a transparent manner. 	Shri. Yuri Alemao, MLA.
		 a) Failure in conducting regular Gram Sabhas. b) Failure in submitting minutes of meetings to BDO's in time. c) Failure in checking corruption by Secretary in various Panchayat. d) Failure in time bound disposal of cases. 	Shri. Cruz Silva, MLA.
		 a) Failure to implement 73rd Amendment. b) Failure to pay adequate remuneration to Panch and Sarpanch. c) Failure to update websites of the Panchayats. d) Failure to convene regular ordinary Gram Sabhas. 	Shri. Viresh Borkar, MLA.
Demand No. 74 – Water Resources	Reduced by Rs. 100/-	 a) Failure to resolve Mhadei River issue. b) Failure to demarcate and protect command areas coming under various dams to avoid illegal conversions. c) Failure to encourage water harvesting in the State. d) Failure to desilt nallahs and prevent floodings in towns and cities. 	Shri. Michael Lobo, Leader of Opposition.
		a) Failure to stop sewage flowing in Nullahs.b) Failure to release payments to small contractors.c) Failure to maintain lakes, ponds and springs.d) Failure to desilt River Sal scientifically.	Shri. Venzy Viegas, MLA.

Reduced by the amount specified.	

- a) That the Demand under the head Salaulim Irrigation Project be reduced by Rs. 10000 (Economy -Failure to manage canal network and provide water for irrigation).
- b) That the Demand under the head Anjunem Medium Irrigation Project be reduced by Rs. 10000 (Economy -Failure to manage canal network , protect from flooding and provide water for irrigation).
- c) That the Demand under the head Mandovi River Basin be reduced by Rs. 10000 (Economy -Failure to protect and manage Mhadei).
- d) That the Demand under the head Tillari Irrigation Project be reduced by Rs. 10000 (Economy -Failure to manage canal network, protect from flooding and provide water for irrigation).
- e) That the Demand under the head Hydrology Project -II be reduced by Rs. 10000 (Economy -Failure study hydrology on Sal and other river basins and aquifers).
- f) That the Demand under the head National Cyclone Risk Mitigation Project Be reduced by Rs. 10000 (Economy -Failure to mitigate cyclone risk).
- g) That the Demand under the head Investigation Survey for preparation of Master Plan Be reduced by Rs. 10000 (Economy -Failure to prepare master plan).

Reduced by Re. 1/-

- a) Failure to protect Mhadei River from Diversion.
- b) Failure to complete Tillari Project.
- c) Failure to stop encroachments in Government land alongside Canals.
- d) Failure to stop corruption in various works undertaken by the Government.

a) Failure in maintaining original

Shri. Vijai Sardesai, MLA.

Shri. Yuri Alemao, MLA.

		water holding capacity if Selaulim dam. b) Failure in maintaining canal network in Velim Constituency. c) Failure to provide irrigation water in Velim Constituency.	Shri. Cruz Silva, MLA
		 a) Failure to maintain and repair the Tillari water canals. b) Failure to implement rooftop rain water harvesting scheme. c) Failure to repair bunds and dykes. d) Failure to notify, protect and revive fresh water resources. e) Failure to control flooding. f) Failure to maintain drainages. 	Shri. Viresh Borkar, MLA.
Demand No. 71 Co-operation	Reduced by Rs. 100/-	 a) Failure to encourage & promote Co-operative Sector in Goa. b) Failure to support the Co-operative Banks/Credit Societies in Goa. 	Shri. Michael Lobo, Leader of Opposition.
		Failure of the department in conducting audit of residential Housing Co-operative Societies.	Shri. Venzy Viegas, MLA.
	Reduced by the amount specified.	That the Demand under the head Co-operation Be reduced by Rs. 10000 (Economy -Failure to monitor and regulate cooperations).	Shri. Vijai Sardesai, MLA.
	Reduced by Re. 1/-	a) Failure to protect Co-operative Banks and Credit Societies in Goa.b) Failure to promote Co- operative Sector in Goa.	Shri. Yuri Alemao, MLA.

ASSEMBLY HALL, PORVORIM, GOA. 19TH JULY, 2022 NAMRATA ULMAN SECRETARY To:

All the Members of the Legislative Assembly.

Copy to:-

- 1. The Secretary, Transport, Secretariat, Porvorim.
- 2. The Secretary, Industries, Trade & Commerce, Secretariat Porvorim.
- 3. The Secretary, Panchayats, Secretariat, Porvorim.
- 4. The Secretary, Water Resources, Secretariat, Porvorim.
- 5. The Secretary, Co-operation, Secretariat, Porvorim.
- 6. The Director, Transport, Panaji.
- 7. The Director, Panchayats, Panaji.
- 8. The Director, Industries, Trade & Commerce, Panaji
- 9. The Director, Co-operation, Panjai.
- 10. The Chief Engineer, Water Resources, Porvorim.
- 11. The OSD to Minister for Transport, Secretariat, Porvorim.
- 12. The OSD to Minister for Water Resources, Secretariat, Porvorim.
- 13. Office Copy.